Anti-defection law

855. SHRI M.V. CHAN-DRASEKHARA MURTHY: SHRI V. SREENIVASA PRASAD: SHRI SHRAVAN KUMAR

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the recent incidents of disqualification of members of Legislative Assemblies of different North-eastern States have revealed loopholes in the anti-defection Law:
- (b) if so, whether the Government propose to bring forth necessary amendments to the said law: and
 - (c) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COM-PANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM); (a) to (c). No legal loopholes have been brought to the notice of the Government in the Tenth Schedule to the Constitution, However, the implications of the Supreme Court Judgement upholding the validity of the Tenth Schedule except para seven thereof including their observation in the judgement and the views expressed by the Presiding Officers' Conference with regard to the anti-defection law are being examined by the Government.

Naval Air Station at Arakkonam

856. SHRI R. JEEVARATHINAM: Will the Minister of DEFENCE be pleased to state:

(a) the progress made in setting up of

Naval Air station at Arakkonam:

- (b) the time schedule fixed for the purpose; and
- (c) the details of the training facilities proposed to be made available in the station?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) and (b). The operational and administrative facilities planned to be set up at the Naval Air Station at Arkkonam are nearing completion and the Naval Air Station is scheduled to be commissioned shortly.

(c) The Naval Air Station, Arkkonam, was sanctioned to meet the operational requirements of the Navy. As such, no training facilities are proposed to be set up there, at this stage.

Cooperative Yarn Mills in Tamil Nadu

857. SHRI R. JEEVARATHINAM: Will the Minister of TEXTILES be pleased to state:

- (a) the number of cooperative yarn mills in Tamil Nadu:
- (b) the financial position of these mils, mill-wise;
- (c) the number of workers retrenched from those mills which are running in loss; and
- (d) the steps taken by the Government to provide employment/compensation to these workers?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK